

Declaration or Assets and Liabilities

Year...2024.....

I, शिवमंगल चौधरी son/daughter/wife of स्व० विनोद शर्मा चौधरी

aged...45 Years, belonging to BIHAR VIDHAN SABHA

service and presently working as DRIVER

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	4000/-	3000/-	1,000/-	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,10,000/-	10,000/-	10,000/-	300/-	
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	HERO BIKE BROHAG 4996	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	NIL	GOLD 40 Gram SILVER 250 Gram	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	पैतृक 4.5 डिसेमील	10 घर 11 घर			
(v)	Other (such as interest in property)	NIL	NIL			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 08-02-2024
(a)	(i) Loans from Banks	S.B.I LONE S.B.I LONE	9,50,000/- 1,99,000/-
	(ii) Loans from financial institutions	आन्ध्रा बैंक	7,90,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AXPPC5242G	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C Personal Detail

GPF/CPF/PRAN No.

:-

111003919376

Gender

:-

M (M/F)

Date of Birth

:-

06081979 (DD/MM/YYYY)

Class/Group

:-

C (A/B/C)

Cadre

:-

DRIVER

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District

:-

मसौदी पटना

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

शिवमंगल चौधरी

Name of Employee: SHIV MANGAL CHOUDHARY

Designation: DRIVER

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 08-02-2024

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

शिवमंगल चौधरी